

तारीख बाद अवधि करनी स्वीकार कर लिया है।

इसके अन्तर्गत नरकार को किसे किसे मामले को जानकारी नहीं है इनमें गति प्राप्त न होने का प्रायःना की गई हो।

पाकिस्तान में गुफ्तारों तथा मन्दिरों की हालत

42. श्री जगन्नाथ राव जोशी :
 श्री हुकम चन्द कच्छवाय :
 श्री राम सिंह आयरवाल :
 श्री श्रींकार सिंह :
 श्री कंवर लाल गुप्त :

क्या बौद्धिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि पाकिस्तान में गुफ्तारों तथा मन्दिरों जीर्ण भवस्था में हैं;

(ख) यदि हाँ, तो क्या सरकार ने पाकिस्तान सरकार के साथ इस मामले में कोई पत्र-व्यवहार किया है; और

(ग) यदि हाँ, तो इसके क्या परिणाम निकले ?

बौद्धिक-कार्य मंत्री (श्री मु० क० चामला) : (क) में (ग) पाकिस्तान में गुफ्तारों और मन्दिरों की दशा अत्यंत खराब है। गुफ्तारों के रख-रखाव और उनकी देखभाल के लिये सेवादार नियुक्त करने का सबान और मन्दिरों से संलग्न संस्थानों के दुरुपयोग के मामले पाकिस्तान सरकार के ध्यान में लाए जा चुके हैं। यह धास्ता की जाती है, कि पाकिस्तान सरकार दत्ता को मुफ्तारों के लिये जल्दी कार्रवाई करेगी।

Demolition of Mosques in China

43. Shri Baburao Patel:
 Shri Hukam Chand Kachwai:
 Shri Ram Singh Ayarwal:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that China is demolishing hundreds of Muslim mosques and burial grounds on a mass scale and growing crops in the space thus acquired;

(b) whether a protest on behalf of the Muslims in India has been lodged against this communistic vandalism of Islamic Institutions;

(c) if so, when; and

(d) if not, the reasons therefor?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (d). The Government of India have seen reports of large-scale persecution of Muslim and desecration of mosques in China under the so-called Cultural Revolution. The Government deplore such anti-religious activities. No protest, however, has been lodged with the Government of China since those affected by this persecution are not Indian nationals.

Children's Film Society

44. Shri Baburao Patel:
 Shri Onkar Singh:
 Shri Hukam Chand Kachwai:

Will the Minister of Information and Broadcasting be pleased to state:

(a) how the criminal charge against the ex-Secretary of the Children's Film Society, who had misappropriated funds of the Society was turned into a civil claim by Government;

(b) the reasons for not filing a criminal complaint against him in spite of perfect evidence of criminal misappropriation of money; and

(c) when the civil suit would be concluded and the chances of recovering the loss from the ex-Secretary?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) It is not correct to say that the criminal charge was turned into a civil claim by Government. The question of criminal prosecution is still being considered by the Legal Advisers of the Children's Film Society. The civil suit was started first to enable the Society to safeguard its financial interests.

(b) Does not arise.

(c) It is difficult to say anything about the chances of making up the loss, especially when the case is sub-judice.

Advertisements in Newspapers

45. Shri Anant Rao Patil: Will the Minister of Information and Broadcasting be pleased to state:

(a) the proportion of advertisements to other matters in the *Times of India*, *Indian Express* from Bombay, *Hindustan Times* from New Delhi and *Lok-satta* and *Sakal* from Bombay-Poona respectively; and

(b) whether it is advisable to allow such large amount of newsprint to be wasted in printing advertisements, when small papers suffer from want of sufficient newsprint quota?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) The requisite information for the year 1966 is given below:

	Percentage of space devoted to:	
	(Other (Advertise- ment...))	(men)
(1) <i>Times of India</i> , Bombay	61	39
(2) <i>Indian Express</i> , Bombay	49	51
(3) <i>Hindustan Times</i> , New Delhi	50	50
(4) <i>Lok-satta</i> , Bombay	45	55
(5) <i>Sakal</i> , Poona	47	53

(b) In the light of the Supreme Court Judgement on the Price Page Schedule, it is not possible to place any restrictions on the space devoted by newspapers to advertisements. Small newspapers should have now no grievance regarding lack of adequate supply of newsprint, especially after the recent announcement of a liberal newsprint allocation policy towards small newspapers.

American made Military Equipment for Pakistan

46. Shri Manibhai J. Patel:
Shri N. K. Laskar:
Shri S. Supakar:
Shri L. D. Dhar Koteki:
Shri Shri Gopal Saboo:
Shri C. K. Bhattacharyya:
Shri Mohan Swarup:

Will the Minister of External Affairs be pleased to state:

(a) whether U.S. Government has permitted some countries to sell American made or American patented military equipment to Pakistan;

(b) if so, whether Government have taken suitable action to protest against this indirect arms supply to Pakistan;

(c) whether any other steps have been taken in this regard; and

(d) if so, the result thereof?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (d). Since the United States Government suspended the supply of military equipment to Pakistan, as to India, at the time of the Indo-Pakistan conflict of August-September 1965, there have been periodic reports of weapons of American origin being passed on to Pakistan by third countries. Whenever such reports have appeared to have substance, the Government of India have taken up the matter with the U.S. authorities. We have been informed each time that the United States had not permitted the transfer to Pakistan of any lethal equipment over which it had any rights. How far the United States will adhere to this practice from now on remains to be seen.